

ODISHA ACT 13 OF 2015

**THE ODISHA APPROPRIATION (No. 2) ACT, 2015**

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## ODISHA ACT 13 OF 2015

**\*THE ODISHA APPROPRIATION (No. 2) ACT, 2015**

[ Received the assent of the Governor on the 12th December, 2015 first published in an Extraordinary issue of the *Odisha Gazette*, dated the 15th December, 2015 (No.1697) ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR CERTAIN SERVICES AND PURPOSES DURING THE FINANCIAL YEAR, 2015-2016.

**BE** it enacted by the Legislature of the State of Odisha in the Sixty-sixth Year of the Republic of India as follows :—

1. This Act may be called the Odisha Appropriation (No. 2) Act, 2015.

Short title.

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Eleven thousand four hundred forty eight crores, sixty three lakhs fifty five thousands rupees towards defraying several charges which will come in course of payment during the financial year, 2015-2016 in respect of the services and purposes specified in column (2) of the Schedule.

Issue of  
Rs. 11448,63,55,000  
out of the  
Consolidated  
Fund of the  
State of  
Odisha for the  
financial year  
2015-2016.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year, 2015-2016.

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\* [For the Bill, See *Odisha Gazette* Extraordinary dated the 10.12.2015 (No1681) [I Legis-32/ 2015]

## THE SCHEDULE

( See sections 2 and 3 )

No. of vote	Services and purposes	Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		(1)	(2)	(3)	(4)
			Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue	54,63,17,000	5,97,89,000	60,61,06,000
		Capital	77,00,00,000	..	77,00,00,000
2	Expenditure relating to the General Administration Department.	Revenue	1,61,38,000	3,00,000	1,64,38,000
		Capital	2,26,23,000	..	2,26,23,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue	2306,18,24,000	..	2306,18,24,000
		Capital	7,00,00,000	..	7,00,00,000
4	Expenditure relating to the Law Department.	Revenue	26,00,07,000	..	26,00,07,000
		Capital	9,00,00,000	..	9,00,00,000
5	Expenditure relating to the Finance Department.	Capital	21,000	..	21,000
6	Expenditure relating to the Commerce Department.	Revenue	1,34,01,000	10,000	1,34,11,000
		Capital	6,00,50,000	..	6,00,50,000
7	Expenditure relating to the Works Department.	Revenue	13,83,22,000	..	13,83,22,000
		Capital	1341,48,99,000	10,00,000	1341,58,99,000
8	Expenditure relating to the Odisha Legislative Assembly.	Revenue	2,11,30,000	..	2,11,30,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue	54,47,000	..	54,47,000
10	Expenditure relating to the School & Mass Education Department.	Revenue	1025,78,41,000	..	1025,78,41,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue	469,14,97,000	..	469,14,97,000
		Capital	49,38,11,000	..	49,38,11,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue	122,83,87,000	..	122,83,87,000
		Capital	35,00,00,000	..	35,00,00,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue	143,01,10,000	34,000	14301,44,000
		Capital	167,78,22,000	..	167,78,22,000
14	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	40,80,88,000	..	40,80,88,000
		Capital	55,05,000	..	55,05,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
15	Expenditure relating to the Sports & Youth Services Department.	Revenue	75,02,000	..	75,02,000
		Capital	1,000	..	1,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue	9,000	..	9,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	2026,97,96,000	..	2026,97,96,000
19	Expenditure relating to the Industries Department.	Revenue	58,85,13,000	..	58,85,13,000
20	Expenditure relating to the Water Resources Department.	Revenue	141,12,41,000		141,12,41,000
		Capital	179,75,44,000	4,29,00,000	184,04,44,000
21	Expenditure relating to the Transport Department.	Revenue	15,67,30,000	..	15,67,30,000
		Capital	15,00,00,000	..	15,00,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	68,56,12,000	..	68,56,12,000
		Capital	17,19,000	..	17,19,000
23	Expenditure relating to the Agriculture Department.	Revenue	456,84,31,000	..	456,84,31,000
		Capital	34,20,30,000	..	34,20,30,000
24	Expenditure relating to the Steel & Mines Department.	Revenue	2,000	..	2,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue	5,000	..	5,000
		Capital	1,00,00,000	..	1,00,00,000
26	Expenditure relating to the Excise Department.	Revenue	2,000	..	2,000
27	Expenditure relating to the Science and Technology Department.	Revenue	12,81,22,000	..	12,81,22,000
28	Expenditure relating to the Rural Development Department.	Revenue	328,13,97,000	..	328,13,97,000
		Capital	833,04,25,000	..	833,04,25,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	1,11,00,000	3,28,000	1,14,28,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	2,79,92,000	..	2,79,92,000
		Capital	798,82,12,000	..	798,82,12,000
31	Expenditure relating to the Handlooms, Textiles and Handicrafts Department.	Revenue	27,43,000	..	27,43,000
		Capital	1,99,34,000	..	1,99,34,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	4,93,38,000	..	4,93,38,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue	20,80,69,000	3,12,000	20,80,69,000
		Capital	5,00,01,000	..	5,00,01,000
34	Expenditure relating to the Co-operation Department.	Revenue	28,67,000	..	28,67,000
		Capital	133,13,08,000	..	133,13,08,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	10,21,33,000	..	10,21,33,000
36	Expenditure relating to the Women & Child Development Department.	Revenue	81,22,72,000	..	81,22,72,000
		Capital	20,00,00,000	..	20,00,00,000
37	Expenditure relating to the Information Technology Department.	Revenue	33,78,000	..	33,78,000
38	Expenditure relating to the Higher Education Department.	Revenue	95,30,21,000	..	95,30,21,000
39	Expenditure relating to the Employment and Technical Education & Training Department	Revenue	5,16,25,000	2,04,000	5,18,29,000
		Capital	116,76,20,000	..	116,76,20,000
40	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue	17,15,01,000	..	17,15,01,000
		Capital	15,00,000	..	15,00,000
	Expenditure relating to the Interest Payment.	Revenue	..	4,000	4,000
	Expenditure relating to the Internal Debt of the State Government.	Capital	..	46,45,39,000	46,45,39,000
Total		Revenue Account	7557,19,10,000	6,09,81,000	7563,28,91,000
		Capital Account	3834,50,25,000	50,84,39,000	3885,34,64,000
GRAND TOTAL			11391,69,35,000	56,94,20,000	11448,63,55,000